

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2023				
Court- wise pendency of Cases as on 31.10.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	810	283	1093
2	Sri Sankar Lal Dutta, Addl.District & Sessions Judge., (Court No. 2), Agartala	662	348	1010
3	Smt. Sharmistha Mukherjee, Addl.District & Sessions Judge,(Court No. 3),Agartala(EXCL. POCSO)	0	75	75
4	Sri Soumyo Bikash Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	633	334	967
5	Sri Sunil Kumar Singh, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	250	328	578
6	Sri Ramdas Chattopadhyay, Judge, Family Court, Agartala	546	443	989
7	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	523	467	990
8	Smt. Tanusree Debnath, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.1), Agartala	640	37	677
9	Smt. Anindita Deb Ray, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	757	35	792
10	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	270	925	1195
11	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	93	1517	1610
12	Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala (Vacant) , Charge remains with Smt. Debjani Majumder , Civil Judge(Jr.Div.)-cum-JM., First Class, Agartala.	243	622	865
13	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	136	888	1024
14	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	47	982	1029
15	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	26	686	712
16	Smt. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	50	1085	1135
17	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	1169	1197
18	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	50	1323	1373
19	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	36	1219	1255
Total		5800	12766	18566
Station-wise pendency of Cases as on 31.10.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4731	11856	16587
Total		4731	11856	16587
2	Family Court, Agartala	546	443	989
3	Addl. Judge, Family Court, Agartala	523	467	990
Total		1069	910	1979
Grand Total		5800	12766	18566

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2023				
Court- wise pendency of Cases as on 31.10.2023				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Udaipur	195	166	361
2	Sri Manabendra Debbarma, Addl. District and Sessions Judge, Udaipur	181	134	315
3	Sri Subhra Nath, Judge, Family Court, Udaipur	188	258	446
4	Sri Motom Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	309	61	370
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	118	477	595
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb , JM, First Class-cum- Civil(Jr.Div.), Udaipur	39	458	497
7	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	13	263	276
8	Smt Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	14	375	389
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	11	305	316
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	7	382	389
Total		1075	2879	3954
Station-wise pendency of Cases as on 31.10.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	869	1934	2803
2	Amarpur	18	687	705
Total		887	2621	3508
3	Family Court, Udaipur	188	258	446
Grand Total		1075	2879	3954

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2023				
Court- wise pendency of Cases as on 31.10.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	District and Sessions Judge, Belonia, (Vacant) , Charge remains with Sri Dharmendu Das , Addl. District & Sessions Judge, Belonia	385	215	600
2	Sri Dharmendu Das Addl. District & Sessions Judge, Belonia	0	0	0
3	Judge, Family Court, Belonia, (Vacant) , Charge remains with Sri Dharmendu Das , Addl. District & Sessions Judge, Belonia	178	112	290
4	Sri Sushanta Debbarma , Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	101	42	143
5	Sri Dulal Kanti Sukla Das , Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	31	450	481
6	Sri Aritra Das , Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	141	274	415
7	Smt. Chirasmitta Chakraborty , JM., First Class-cum-Civil Judge (Jr. Div), Belonia	37	269	306
8	Sri Tapan Debbarma , Addl. District & Sessions Judge, Sabroom,	119	47	166
9	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant) , Charge remains with Sri NR Rakesh Das , Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	15	159	174
10	Sri NR Rakesh Das , Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	43	119	162
Total		1050	1687	2737
Station-wise pendency of Cases as on 31.10.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	695	1250	1945
2	Sabroom	177	325	502
Total		872	1575	2447
3	Family Court, Belonia	178	112	290
Grand Total		1050	1687	2737

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2023				
Court- wise pendency of Cases as on 31.10.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	104	168	272
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar	11	73	84
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	166	352	518
4	Smt. Ishika Dan, Civil Judge(Sr. Div) & Assistant Sessions Judge, Kailashahar	265	13	278
5	Sri Purandar Prasad Paul, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div)., Kailashahar	119	585	704
6	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM First Class, Kailashahar	220	277	497
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar	64	291	355
8	JM, First Class-cum-Civil Judge(Jr. Div.), (Court No.2),Kailashahar (Vacant) , Charge remains with Smt. Susmita Das , JM., First Class-cum-CJ (Jr.Div), Kailashahar	48	363	411
Total		997	2122	3119
Station-wise pendency of Cases as on 31.10.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	831	1770	2601
Total		831	1770	2601
2	Family Court , Kailashahar	166	352	518
Grand Total		997	2122	3119

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2023				
Court- wise pendency of Cases as on 31.10.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	294	263	557
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	149	297	446
3	Smt. Sudipta Choudhury, Judge, Family Court, Dharmanagar	215	132	347
4	Sri Shaurav Saha, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	220	13	233
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	121	484	605
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	186	673	859
7	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	75	583	658
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	191	193
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	4	226	230
Total		1266	2862	4128
Station-wise pendency of Cases as on 31.10.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1045	2313	3358
2	Kanchanpur	6	417	423
Total		1051	2730	3781
3	Family Court, Dharmanagar	215	132	347
Grand Total		1266	2862	4128

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2023				
Court- wise pendency of Cases as on 31.10.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	237	531	768
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	78	111	189
3	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	207	582	789
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	66	427	493
5	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	35	378	413
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	186	289	475
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	42	795	837
8	Sri Ali Haydar Khan, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	97	626	723
Total		948	3739	4687
Station-wise pendency of Cases as on 31.10.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	545	1918	2463
2	Bishalgarh	325	1710	2035
Total		870	3628	4498
3	Family Court , Sonamura	78	111	189
Grand Total		948	3739	4687

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2023				
Court- wise pendency of Cases as on 31.10.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sankari Das, District and Sessions Judge, Khowai,	89	225	314
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai	93	153	246
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	64	78	142
4	Sri Ramanuj Bhattacharjee, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	99	46	145
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	36	1165	1201
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	42	1322	1364
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	1257	1277
Total		443	4246	4689
Station-wise pendency of Cases as on 31.10.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	379	4168	4547
Total		379	4168	4547
2	Judge, Family Court, Khowai	64	78	142
Grand Total		443	4246	4689

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2023				
Court- wise pendency of Cases as on 31.10.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	78	171	249
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	49	86	135
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	17	33	50
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	38	4	42
5	Sri Satyajit Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	45	78	123
6	Smt. Ranjabati Roy, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	87	92
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	92	147	239
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	10	429	439
9	Sri Biswatosh Dhar, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	69	274	343
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	11	345	356
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	18	252	270
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	38	38
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	1	31	32
Total		433	1975	2408
Station-wise pendency of Cases as on 31.10.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	215	426	641
2	Kamalpur	171	850	1021
3	Longtharai Valley	29	597	626
4	Ganda Twisa	1	69	70
Total		416	1942	2358
5	Family Court, Ambassa	17	33	50
Grand Total		433	1975	2408

District-wise pendency of Civil and Criminal Cases as on 31.10.2023				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5800	12766	18566
2	Gomati District, Udaipur	1075	2879	3954
3	South Tripura District, Belonia	1050	1687	2737
4	Unakoti Judicial District, Kailashahar	997	2122	3119
5	North Tripura District, Dharmanagar	1266	2862	4128
6	Sepahijala District, Sonamura	948	3739	4687
7	Khowai District, Khowai	443	4246	4689
8	Dhalai District, Ambassa	433	1975	2408
Total		12012	32276	44288